

- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-2089/91]
- IV. (a) Annual Report and Accounts of the Process-cum-Product Development Centre, Meerut for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. *See* No. LT-2092A/91]
- V. (a) Annual Report of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88. (b) Review by Government on the working of the Federation, (c) Statement giving reasons for the delay in laying papers mentioned at (a) above. [PLACCD in Library. *See* No. LT. 2087/91]
- VI. (a) Annual Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1987-88 and the Auditor's Report thereon.
- (b) Statement by Government accepting the Annual Accounts.
- (c) Statement giving reasons for the delay in laying papers mentioned at (a) above. [Placed in Library. *See* No. LT. 2086/91].
- I. Report and Accounts (1989-90) of the Chemicals and Allied Products Export Promotion Council, Calcutta, and related papers.**
- 11. Report and Accounts (1989-90) of the Gem and Jewellery Export Promotion Council, Bombay, and related papers.**

III. Report and Accounts (1989-90) of Indian Diamond Institute, Surat, and related papers.

IV. Report (1989-90) of Coffee Board, Bangalore, and related papers.

V. Report (1989-90) of the Rubber Board, Kottayam, and related papers.

VI. Report (1989-90) of the Export Inspection Council & Export Inspection Agencies, New Delhi, and related papers.

VII. Report and Accounts (1989-90) of the Sports Goods Export Promotion Council, New Delhi, and related papers,

VIII. Notification of Ministry of Commerce.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTAM DAS PATEL): I lay on the Table—

I. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Thirty-second Annual Report and Accounts of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1989-90, together with Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library *See* No. LT. 2094/91]
- (ii) (a) Twenty-fourth Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Library, *See* No. LT 1827/91]

- (iii) (a) Eighth Annual Report and Accounts of the Indian Diamond Institute, Surat, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the Institute. [Placed in Library. *See* No. LT 2093/91]
 - (iv) (a) Fiftieth Annual Report of the Coffee Board, Bangalore, for the year 1989-90.
 - (b) Review by Government on the working of the Board. [Placed in Library. *See* No. LT 2096/91]
 - (v) (a) Annual Report of the Rubber Board, Kottayam, for the year 1989-90.
 - (b) Review by Government on the working of the Board. [Placed in Library. *See* No. LT 2095/91]
 - (vi) (a) Annual Report of the Export Inspection Council & Export Inspection Agencies, New Delhi, for the year 1989-90.
 - (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT 2097/91]
 - (vii) (a) Thirty-Second Annual Report and Accounts of the Sports Goods Export Promotion Council, New Delhi, for the year 1989-90 together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT 2097/91]^
- II. A copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 929(E) dated the 4th December, 1990, Regarding exemption

from purview of sub-section (d) of Section 6 of the Export (Quality Control and Inspection) Act, 1963 the export of commodities notified under section 6 of the said Act, by industrial set up in the Export Processing Zones, Free Trade Zones and 100 percent Export Oriented Units approved by the Government, under sub-section (3) of Section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. *See* No. LT 2092/91].

REPORT AND MINUTES OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI AJIT P.K. JOGI: I lay on the Table a copy (in English and Hindi) of the Ninth Report of the Committee on Public Undertakings on Oil and Natural Gas Commission—Avoidable payments of Rs. 89.06 lakhs made to foreign contractor beyond the terms of contract and Minutes of the sittings of the Committee relating thereto.

REPORT OF THE RAILWAY CONVENTION COMMITTEE

SHRI VISHWAS RAO RAMRAO PATIL: I lay on the Table a copy (in English and Hindi) of the Second Report of the Railway Convention Committee on action taken by Government on the recommendations contained in their Fourteenth Report (Eighth Lok Sabha) on "Rolling Stock Programme (Availability of coaches and wagons)"

MESSAGES FROM THE LOK SABHA

(I) The Reserve Bank of India (Amendment) Bill, 1991